

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
P L INDUSTRIES PRIVATE LIMITED (operating in manufacturing of food processing
unit) at Nathkuchi, Tihu, Nalbari, Assam - 781335.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	P L Industries Private Limited. CIN: U15541ML2013PTC008551 PAN: AAJCP8986G
2.	Address of the registered office	29A, Cantonment, Goenka Market, East Khasi Hills, Shillong, Meghalaya, India- 793001
3.	URL of website	The company does not have any website. Any details / information concerning the company can be obtained by emailing on the official E-mail ID of the CIRP at cirplindustries@gmail.com
4.	Details of place where majority of fixed assets are located	Within the compound of North East Mega Food Park, Nathkuchi, Tihu, Nalbari, Assam - 781335.
5.	Installed capacity of main products/ services	The CD was incorporated to carry on the business of manufacturers, merchants, dealers and distributors of canned food, packed food, squashes, aerated water, mineral water, syrups, soft drinks, fruit drinks, milk and milk products and beverages of every description and ready to eat food which may include Indian Food, Continental Food, Chinese food and food of different varieties.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	Zero ("0") as on Insolvency Commencement Date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirplindustries@gmail.com or on the e-mail ID of the RP at khaitansandeep@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirplindustries@gmail.com or on the e-mail ID of the RP at khaitansandeep@gmail.com
10.	Last date for receipt of expression of interest	May 13, 2024 (Monday)
11.	Date of issue of provisional list of prospective resolution applicants	May 23, 2024 (Thursday)
12.	Last date for submission of objections to provisional list	May 28, 2024 (Tuesday)
13.	Date of issue of final list of prospective resolution applicants	June 07, 2024 (Friday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 12, 2024 (Wednesday)
15.	Last date for submission of resolution plans	July 12, 2024 (Friday)
16.	Process email id to submit Expression of Interest	cirplindustries@gmail.com

Date: 27.04.2024

Place: Guwahati

Sd/-

Sandeep Khaitan

Resolution Professional

For P L Industries Private Limited

IP Registration No. IBBI/IPA-001/IP-P00532/2017-18/10957

AFA valid till 14/12/2024

2nd floor, Sanmati Plaza, Opp. IDBI Bank, G.S. Road, Guwahati, Assam – 781005

MAP NOH MEI PA!

"La saiñdur ia kane ka khana na ki thwei pyrkhath u nongthoh, naduh ka kyrteng ki tyngshop ki puron, ki jaka puta, ki snem bad baroh ki jingjia; hynrei lada don ka jingiatyngkhuh bad ka kyrteng ne ka jingim jongno jongno; sngewbha ban shim ba dei tang ka jingjia ryngkhat"

Nongthoh : Bah S.K.N



Haba la khie mynstep u Bahnah u ong ha la ka hynmen
"Deisy shibit phin leit shano...?" U ap ba kan jubab
"Ngan don ha iing beith hi kein..." La jubab ka Deisy
"O haba kumta ngin leit mih kai biang noh sha iing ka Riia...?" La pynsngew u Bahnah
"Tip seh khlem ong lypa ioh kam don pat.." la pynpaw sa ka Deisy
"Kan don beith nga tharai..." La batai u Bahnah
" Ioh kam don te mo... Sngew lehrain.." La ong biang ka Deisy
"Kan don beith... Lada kam don ruh

ngin shongkai bad ki kmie ki kpa jong ka..." La pynkut ktien u Bahnah

Ka Deisy ruh namar ba kam don jingeh eiei ban leit ka la mynjur noh kumta hi.

"Ngin leit noh kumto saw baje eiei mo ba ngin dup wan kloii..." La ong biang ka Deisy

"Biang kein dang kham kloii..." La kohnguh u Bahnah

Mynta u Bahnah u la kmen ba la kohnguh ka hynmen. U la khreh ka sum ka sait bad ka trei ka beng kham stet ban ha kiwei ki sngi ba la dep. U ap sa tang kata ka por saw baje ban ioh leit noh sha iing ka Riia. Ar baje u la nang khreh sha sngi ma u bad ki la dihsa sngi shuwa na la iing. Haden kata u la khreh la khrum ban leit sha iing ka Riia. Kumjuh ka hynmen jong u. Haba ka por ka la dei, nyng kong u la pynkhohreh ia la ka hynmen. Ka Deisy ruh ka la leh kumba la iakut. Watla ka Deisy ka la ithamula ia ka jingkyndeh jong u para ban leit sha iing ka Riia; hynrei kam ong eiei pat namar ka sngewthuh ba mynta u Bahnah u la ieid ia ka Riia. Ki la mih na iing beith beith ki suh la ki kpat baroh ar ngut sha iing ka Riia.

Haba la poi naduh phyllaw iing, ka Deisy ka la khot ia ka Riia. Ka Riia ruh marsien iohsngew bran bran ka khongoid na i jingkhahng it bad haba ka iohi ia ka Deisy bad u Bahnah wut wut ka wan mih shabar ban shaw ia ki.

"Ni nga sngew kmen palat ba phi wan kumne.." la ong ka Riia

"Ngi ruh ba sngew ieid kein shu poi la ka poi..." La ong sa ka Deisy

"Ade Bahnah la wan mo..." La kren u Kpa ka Riia

"Hooiid kein... La slem bym poi shuh ta ka daw sa wan mih teng noh..." La ong u Bahnah

"Bha kein... Nga lei shait kynmaw ia phi bad nga la ong ruh ia ka Riia sa phah wankai ia phi sia haba lap por..." La phai ktien kpa ka Riia.

Baroh ki la pynpaw ka jingkmeh ha kata ka sngi. Haden ba ki la shong shipor ka Riia ka la leit ban tiaw sha ia ki. Haba la ih ka sha ka Riia ka la pynthet bad ka la wanrah sha ia ki kumjuh ia la u kpa bad ka kmie. U kpa ka Riia u dang kynmaw bha ia ka jingduwaisha u Bahnah kumta u la phah biang ba un duwai bad ki sa ia dih.

Katba dang dihsa ki la sdang ban ia khana ia kane katai. U Bahnah katno u dap da ka jingsngew kmen ba baroh ki pdiang sngewbha ia ki. Hapoh la ka mynsiem u la mutdur ruh sa ia la ka lawei.

Marsien dep dihsa ka Deisy ka la leit rah ia ka pela beith beith sha jaka khlieng tiar. Ka sdang ruh ban it sabon bad jingshut tiar ban sait lem.

"Hei hei, Deisy wat leh kumne ap sa sait hi nga..." La ong ka Riia

"Em ap ngan sait ma nga..." La said nia ka Deisy

"Em, em, ...to ap ngan ai shuh.. Ngin sa ia sait lang kein shong shuwa..." La ong ka Riia

Ka Deisy ka la ieng nangta bad ka ap ban sei biang ki tiar. Hynrei ka Riia ka ong "Ale shuwa kein shong thait ngin sa trei kham shibit..."

Kumta ka Deisy ka la hab ban kohnguh noh, watla kam leit shuh sha kamra shongkai; hynrei ka iathuhkhana noh bad ka Riia ha kamra shet para kynthet. Hangne ka Riia ka sdang ban pynpaw ka jingsngew ieid sngewjan bha haba ki wan kai teng teng sha iing watla ha ka por ba khlem pyntip lypa.

"Ni nga lei lah artatien ban wan ioh phin don tangba u Bahnah ngi imat kumno re u sngew kwah kynduh palat ia phi u ong lada phin don ruh ngin shongkai bad i Kpa ne i Kmie jong phi..." Ka rkhe artat kiak kiak.

"Bha kein... Bahnah i sngew ieid bapli namar dang mynnin ruh nga kynduh te ia i, i ai sha ruh ia nga ha stand taxi shuwa ban leit trei.." La pynpaw ka Riia

"O imat dei kata ba i la shoh bha ia phi..." La ong pat ka Deisy

"Ym lei lei lada long lei kumta... Ne phin suk ne ia nga..." La biria ka Riia

"Wa balei ym suk kat ia phi... Phi toi kein ba ngi duk shisha te Riia ngi na iing, teng teng nga sngew lehrain ban ialang paralok bad phi ruh. Phi ba ia don ia em ngi pat shano, ha shnong lei ngi sah ha i iing trep..." La pynpaw ka Deisy

"Wat ong kumta ngi ruh kajuh .. Phi shu iohi kumne ba ha sor te hab ia beh hi.. I pa bapli i trei marwei.. Tangba ha nga ka duk ka riawspah kam don dor tang ka jinglong bad ka dur malu mala... Ngin trei shitom kein ba ngin ioh bam..." La kren rangbah ka Riia

Kumta ka khreh ban shet ja shet jyntah bad ka Deisy. Baroh ar ngut ki ia trei lang ryngkat ki khana. Katba ia u Bahnah la ih ba un shongkai bad ki kmie ki kpa. U Bahnah ruh u biang beith.

Ka jingmareh stet ka por, hadien ba la ih ka ja ka jyntah ka Deisy ka la ai dak ba kin ia leit noh.

"Bahnah ia ngin leit noh la miet...." la ong ka Deisy

"Hooiid kein, nga lei la ap naduh mynne.. Ianoh.." La kohnguh u Bahnah

Dang Bteng

lap kumba 21 ngut ki phetwir hadien ka jingkylla ka lieng hajan ka Djibouti

Kumba 21 ngut ki migrant (ba leit shah kawei pat ka ri na ka ri lade bunsien ban wad kam) hadien ka jingkylla ka lieng hajan ka coast (jaka ba jan ka duriaw) jong ka ri Djibouti, ong ka migration agency jong ka UN (United Nations).

Kane kadei ka aksident ba ar ha ka ar taiew ba la jia hajan kane ba la khot kum ka Horn jong ka Africa, ka ri kaba don shah ka mihngi jong ka Africa, ka lynti ia id jong ki migrant na ka Africa shah ka Middle

East. Sa kawei pat ka lieng kaba la shong ba bun da ki nong Ethiopian migrant ka la ngam jyllop ha ka juh hi ka jaka ha ka 8 tarik u Iaiong, ha kaba la shim ia ki jingim jong kato katne ki brieve.

Ka Tanja Paci fico, ka longheh ba peit ia ka mission, jong ka International Organization jong ka Migration (IOM) ha ka ri Djibouti, ka batai shah ka AFP nongba tai khubor ha ka sor Nairobi jong ka ri Ken

ya ba la lap haduh 21 tylli ki metiap, watla 23 ngut ki brieve pat dang jah.

Sa 33 ngut ki brieve pat ki la lait im na kane ka aksident, ka ong ha ka sngi ba ar ha ka por mynsngi.

"Ka jingjia ba sngewsih ha kaba ka lieng hajan ka Djibouti ka la ngam jyllop bad la shong da 77 ngut ki migrant ha kato ka lieng kynthup lang bad ki khyllung," ong ka IOM ha ka post ha X, bad da kaba ba tai ruh ba la lap 16 tylli ki metiap bad dang jah sa 28 ngut.



Byrngem ka Botswana ban phah ia ki 20,000 tylli ki hati sha Germany

U president ka Botswana u la byrngem ban phah ia 20,000 tylli ki hati sha Germany ha ka jing iakynad halor ka jing pynneh ia ki hati.

Dang shen ha une u snem, ka tnat ba khmih ia ka mariang ha Germany ka la ong

ba ki dei ban don ki kyndon ba pyrkhing ban khaii ia ki bniat na ka jingthwet mrad.

U President ka Botswana, u Mok gweetsi Masisi u la ong ia ki lad pathai khubor ba kane kan ktah ia ki brieve ha ka ri jong u.



U la ong ba ka jingdon ki hati ka la kiew bha namar ki jingpyrshang ban pynneh ia ki hati bad ka la iarp ia ki ban khmih.

Ki nong Germany ki dei ban sah lang bad ki mrad ha ka rukom ba phi pyrshang ban iathuh ia ngi, la ong u Masisi sha ki kotkhubor, "Ka ne kam dei ka biria." Ka Botswana ka dei ka iing sha ka lai bynta jong ka jingdon ki hati ha ka pyrthet-kumba 130,000 tyllitiam ia ka jaka ba ka don.

Ki mrad ki la wanrah ka jingjutor sha ka imlang sahleng, ha kaba bam ia ki jingthung bad iuh ia ki nongshong shong, la ong u Masisi.

Ka Botswana ka la ai kumba 8,000 tylli ki mrad sha ka Angola bad la tyrwa da ki spah tylli sha ka Mozambique, kum ka lad ban pynduna ia ka jingdon ki hati.

"Ngi kwah ban tyrwa ia kum kane ka jingai sha ka Germany" la ong u Masisi ha kaba bynrap ba u nym ong em ia ka jubab.

Ka kynhun ba khmih ia ki hok jong ki mrad ki la ong ba ka jingthwet mrad-ban siat ia u mrad bad shim ia ka khlieh ne ka sniehdoh bad rah sha iing- ka long kaba sniew bad dei ban pakhang. Ka Germany ba heh duh ka EU ia ki bniat hati na Africa,

katkum ka jinglum jingtip ha u snem 2021 da ka Humane Society International. Ka Botswana ka la pakhang ia kane ka jingleh ha u snem 2014 hynrei weng ia ki kyndon ha u snem 2019 hadien ba la mad jingeh na ki im lang sahleng.

Ka ri ka pynmih mynta ia ki bhah ba man u snem ban thwet ia ki mrad, ha kaba ong ba ioh bun ka pisa na bynta ki brieve te ki duna ban thwet mrad bad ka dei kaba la ai lisen bad kaba la khmih bha. Dang shen la ong ban pyn donkam ia ki hati kum ka bam na bynta kiwei ki mrad.

Ka nongkren na ka tnat ba khmih ia ka mariang ha Berlin ka la ong ba ka Bost wana ka khlem wan rah ia ki jingsngew khia bad ka Germany ha kane ka bynta.

"Ha kaba iadei bad ka jingduh ia ki mrad, ngi don ia ka jingkitkhlieh ba kyr pang ban leh ia kiei kiei baroh ban pynti kna ia ka jingwanrah ia ki bniat ka long kaba neh bad katkum ka ain" ka la ong.

Ka tnat ka la bteng ban don ki jingiakren bad ki ri Africa ba la shah ktah ia ki kyndon ban khaii kynthup ia ka Botswana, la ong ka nongkren.

Ka Australia, France bad Belgium ki long napdeng ki ri kiba la pakhang ia ka jingkhaii ia ki bniat hati.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR P.L. INDUSTRIES PRIVATE LIMITED
(Ka jingtrekam da ka jingpynmih ia ki mar bam ha Nathkuchi, Tihu, Nalbari, Assam - 781335)

[Hapoh ka Sub-Regulation (1) jong ka Regulation 36A jong ka Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016]

Sl.	KI JINGTIP BA BNAIAH	
1	Kyrteng jong ka CORPORATE DEBTOR ha ryngkat bad ka PAN/CIN/LLP No.	P.L. Industries Private Limited CIN: U15541ML2013PTCO08551 PAN: AAJCP8986G
2	Address jong ka Registered office	29A Cantonment, Goenka Market, East Khasi Hills District, Shillong, Meghalaya - 793001
3	URL Website	Ka Company kam shym don kano kano ka website. Kino kino ki jingtip ba bniat/jingpynbna ha kaba iadei bad ka Company lah ban ioh da kaba phah ha ka email id jong ka CIRP ha ka cirpplindustries@gmail.com
4	Ka jaka ha kaba la buh ia ka fixed assets	Hapoh ka compound jong ka North East Mega Food Park, Nathkuchi, Tihu, Nalbari, Assam - 781335
5	Ka jinglah ban buh ia ki mar ki mata/ ka jingshakri ba ai	Ka Company ka don ka jingiateh bad ki nongpynmih, ki nongpyniaid, ki nongkhaii bad ki nongsam ia ki canned food, packed food, squashes, aerated water, mineral water, syrups, soft drinks, fruit drinks, milk bad ki milk products bad ki beverages kiba pher bapther ba la khreh lypa ban bam kiba kynthup ia ki Indian Food, Continental Food, Chinese food bad ki jingbam ba la khleh ha ki jait bapther bapther
6	Ka jingbun bad ka dor jong ki mar ki mata/jingshakri kaba lah ioh ban pyndep ha u financial year ba lah dep	NIL
7	Ka jingdon jong ki nongtrei	Nod ("0") katkum ka tarik ka jingsdang jong ka insolvency Lah ban ioh da kaba phah lypnga ka E-mail ID jong ka CIRP ka cirpplindustries@gmail.com lane ka E-mail ID jong ka RP ka khaitsandeep@gmail.com
8	Ki ba la don ia ki kyrdan na ka bynta ka Resolution applicants hapoh ka section 25(2)(h) jong ka code lah ban ioh na ka URL:	Da kaba phah lypnga ka E-mail ID jong ka CIRP CRP ka cirpplindustries@gmail.com lane ka E-mail ID jong ka RP ka khaitsandeep@gmail.com
9	Ka tarik ba khatduh ban pynpoi ia ka Expression of Interest	13 tarik Jymmgang 2024 (Sngi Nyngkong)
10	Ka tarik ban pynpoi ia ka Provisional list jong ki Prospective resolution applicants	23 tarik Jymmgang 2024 (Sngi Palei)
11	Ka tarik ba khatduh ban pynpoi ia kino kino ki jingujor ha kaba iadei bad ka Provisional list	28 tarik Jymmgang 2024 (Sngi Ba-ar)
12	Ka tarik ban pynpoi ia ka final list jong ki prospective resolution applicants	07 tarik Jylliew 2024 (Sngi Thohdieng)
13	Ka tarik ban pynpoi ia ka jingpyntip halor ka memorandum, evaluation matrix bad ka jingbuh ia ka jingkyrpad na ka bynta ka resolution plan sha ki prospective resolution applicants	12 tarik Jylliew 2024 (Sngi Balang)
14	Ka tarik ba khatduh ban pynpoi ia ka resolution plans	12 tarik Naitung 2024 (Sngi Thohdieng)
15	Ka email id ban phah ia ka Expression of Interest	cirpplindustries@gmail.com

Tarik : 27/04/2024
Jaka: Guwahati

Sd/-
Sandeep Khaitan
Resolution Professional
For P.L. Industries Private Limited
IP Registration No. IBBI/IPA-001/IP-P00532/2017-18/10957

AFA valid till 14/12/2024
2nd Floor, Sanmati Plaza, Opp. IDBI Bank, G.S. Road, Guwahati
Assam - 781005

Miscrants lob 'petrol bomb' at Meghalaya dy CM's house, none hurt

Manosh Das | TNN



Sniawthlang Dhar

Hills district is prohibited since the order to impose Section 144 CrPc issued by the deputy commissioner is still in operation.

"However, in the light of these events, we are taking further measures to strengthen security. We are alert and all the investigations are being done in a thorough and professional manner. We are confident and hopeful that all the perpetrators of the crime would be brought to justice," Ravi said.

He appealed to the citizens not to take law into their own hands and to cooperate with police in investigation.

Meanwhile, a case was registered after the conveyer of a top official of the North Eastern Electric Power Corporation Limited (NEEPCO) was hit with a "burning object" in the city on Wednesday.

The escort vehicle of retired major general Rajesh Kumar Jha, who is director (personnel) of NEEPCO, was hit at 7:20pm at Dombiring block-2 under Madanting police station when he was on his way to his official residence at Laitore.

The SP further said the sale of loose petrol in East Khasi

'IBSE declares Class 10, 12 results

Girls Outshine Boys

Kohima: Girls outshine boys in the Class 10 and Class 12 examinations conducted by the Nagaland Board of School Education (NBSE), the results of which were declared on Friday.

NBSE chairman Asano Sekhose told media persons that in Class 10 or the High School Leaving Certificate (HSLC) examination, out of 22,186 candidates, a total of 15,588 candidates passed the examination with a pass percentage of 71.87, an increase of 1.5% from last year.

The pass percentage of girls was 81.92 while that of boys was 69.73. The NBSE chairperson said.

Mhachilo Yanthan of Christian Higher Secondary School (CHSS), Dimapur with a total of 593 marks out of 900 topped the HSLC exam. Next was Ketsino Jane Frances of St Paul School, Phesama, Kohima stood 2nd.

Mhachilo Yanthan of Christian Higher Secondary School, Dimapur topped the HSLC exam with a total of 593 marks out of 900.

CHSS, Phesama, Kohima stood second with 562 marks while Fabritia Deb of Holy Cross HSS, Dimapur and Amina Begum of MGM HSS, Dimapur with 561 marks were placed third.

In Class 12 or the Higher Secondary School Leaving Certificate (HSSLC) examination, the overall pass percentage in the arts stream is 83.36%, commerce stream is 87.67% and science stream is 80.88%, she said.

The NBSE chairperson said three students from Government Higher Secondary Schools (GHSS) are on the merit list of the HSSLC Examination 2024 in the arts stream.

Keletole Meko topped the arts stream in the HSSLC exam, Salyam Kumar Haiswal emerged as the commerce topper and Narola Imkong as the topper from the science stream.

Keletole Meko of Daimty Bais, Kohima scored 487 marks out of 500 and topped the arts stream. Salyam Kumar Haiswal of Holy Cross HSS, Dimapur scored 492 marks out of 500 to top commerce stream and Narola Imkong of Queen Mary HSS, Mokokchung topped science stream scoring 387 marks out of 500, Sekhose said.

In all the three HSSLC streams, girls also outshine boys, she said. The NBSE chairperson said HSLC and HSSLC compartmental examination and improvement of performance will be conducted in June in streams, girls also outshine boys, she said.

Schools in Meghalaya asked to restrict outdoor activities amid heatwave

Manosh Das | TNN



VAGARIES OF NATURE

Shillong: School activities have been regulated across Meghalaya due to the rising temperatures with the state education department on Friday issuing guidelines to this effect.

"In view of the scorching heatwave which continues to affect the entire state in general and some regions in particular, it is imperative to ensure the safety and well-being of our students and staff," a notification issued by the education department said.

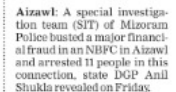
All schools have been directed not to organise any outdoor activity or sports in case the area is impacted by severe heatwave and also ensuring any future instances of heatwaves.

"Adequate hydration facilities must be available throughout the school premises, including access to drinking water and shaded areas. It should be ensured that all students get hydrated by drinking water regularly," the notification, signed by director of school education and literacy Swagati Bost, read.

"Provision of ORS/lemon water should be made available in case some students fall ill due to dehydration. All students should be encouraged to bring a water bottle with them. Hydration breaks can be notified by schools as per their convenience," it said.

₹150cr scam busted in Mizoram NBFC, 11 held

HC Vanlalruata | TNN



HC Vanlalruata | TNN

Aizawl: A special investigation team (SIT) of Mizoram Police busted a major financial scam in an NBFC in Aizawl and arrested 11 people in this connection, state DGP Anil Shukla revealed on Friday.

Talking to media persons, Shukla said the scamster, Jakir Hussain (area manager, MMSFI) along with his associates orchestrated a fraud amounting to approximately Rs 150 crore. "Hussain sanctioned vehicle loans by creating fake files for over 2,000 ghost customers," he said.

Hussain was arrested on March 29 after his rented house was raided by the SIT and his two accomplices — Ederhara (business executive) and H Lalhkhama (office staff) of the NBFC — on April 2.

The DGP said though the arrest was made some time ago, the police were revealing the fraud on Friday as the investigation was nearing completion. He added that more arrests were likely.

A total of 36 bank accounts amounting to about Rs 2.5 crore and those of car dealers amounting to about Rs 1 crore have been frozen and around Rs 3.47 crore have been returned by car dealers directly to the company.

He said 15 brand amount various locations following disclosures by the accused, various documents, 10 SIM cards, 2 personal diaries, several identity documents, and other incriminating materials, he said.

Mizoram-Myanmar border to 'close' on May 1

HC Vanlalruata | TNN

Aizawl: Though the ministry of home affairs is yet to officially intimate Mizoram govt on closure of the Mizoram-Myanmar border, the Assam Rifles has informed villagers that the international border will be closed from May 1 and a senior home department official said on Friday.

State home commissioner H Lalengmawia said they have not received any official communication from the Centre and that the state govt should have been intimated if the MHA orders closure of the 40-km long Mizoram-Myanmar international border from May 1, which is only five days away.

Reports from Myanmar border Champhai district said leaders of Zote, Ngaz, Ruanthang and Hmuhmuhtha villages situated along the Myanmar border as well as sub-headquarters of Yoma Mizo Association (YMA) of Champhai district and leaders of Champhai South, Joint Village Council and Champhai North Joint Village Council were called by the Assam Rifles for a meeting at the Assam Rifles camp in Champhai on April 23.

The village leaders and YMA leaders were informed by the Assam Rifles that in April, people from both sides can travel to and fro and stay on the other side for a maximum period of 72 hours only.

Myanmar nat'l caught with 78cr heroin

HC Vanlalruata | TNN

Aizawl: A 49-year-old Myanmar national was arrested with heroin worth Rs 8.4 crore in Mizoram's capital Aizawl, Assam Rifles said in a statement here on Friday. Acting on a tip-off, a joint team of Assam Rifles and the Special Narcotics Police Station, CID (crime) conducted a raid in Tulkul North area on Thursday and seized 1.2 kg of heroin from Van Bink Hming (49), a resident of Tarna town in Myanmar, it said. The seized heroin was reported to be clandestinely smuggled from Myanmar to be sold out Mizoram. The contraband worth Rs 8.4 crore was concealed in 110 soap cases, the statement added, reports HC Vanlalruata.

official communication from the Centre and that the state govt should have been intimated if the MHA orders closure of the 40-km long Mizoram-Myanmar international border from May 1, which is only five days away.

Nagaland govt gives its nod to conduct of municipal elections on June 26

HC Vanlalruata | TNN

Kohima: Nagaland govt on Friday gave its nod to the holding of urban local bodies (ULB) elections in the state on June 26, an official said.

Municipal polls were last held in the state in 2017. The administrative approval was given by the state cabinet during a meeting held here, stated a letter issued by the municipal affairs department to the state election commissioner.

"This would be the first-ever municipal elections in the state to be held with 33% women reservation, the official said. The govt had announced the conduct of elections to ULBs several times but objections from tribal bodies and civil society organisations against the 33% women reservation and tax on land and properties had held back the process.

In 2017, when the govt held by TR Zeliang tried to hold the elections, there was violence. Two persons were killed and govt properties and offices were damaged. It also led to the fall of the Zeliang ministry."

Form No. 3
DEBTS RECOVERY TRIBUNAL GUWAHATI
Swaraha Bhanu, House No. 12, New Town Path, Near Haraman Mandir, G. S. Road, (Ubari), Guwahati-781007 (Assam)

Case No. OA/78/2024
Summons under sub-section (4) of section 19 of the Act, read with sub-rule (2A) of rule 5 of the Debt Recovery Tribunal (Procedure) Rules, 1993.

State Bank of India
M/S R/S SPICES AND FOOD PRODUCTS & Oils

To,
1. M/S R/S Spices and Food Products
Vill. Patpong, Rani, Azara, Dist. Kamrup (M) Assam, PIN-781017
2. Smt Rima Rani Ghosh
Daughter of Late Anand Chandra Ghosh, Partner M/S R/S Spices and Food Products, Sribhanga, Nakhola Grant, Jagmohan, Assam, Dist. Morigaon, Assam, PIN-782410
3. Smt Soma Dey
Daughter of Late Rajit Kumar Sarkar, Partner M/S R/S Spices and Food Products, 85/B, Brahalpur Road, P.O. and P.S. Jaidipur, Kokraj, Kokraj, PIN-780032

SUMMONS
WHEREAS, OA/78/2024 was listed before Hon'ble Presiding Officer/Registrar on 03.04.2024
WHEREAS this Hon'ble Tribunal is pleased to issue summons/invoice on the said Application under section 19(4) of the Act, (OA) filed against you for recovery of debts of Rs. 798317.46/- (application along with copies of documents etc. annexed) in accordance with sub-section (4) of section 19 of the Act, you, the defendants are directed as under:-
(i) to show cause within thirty days of the service of summons published hereof as to why relief prayed for should not be granted;
(ii) to disclose particulars of properties or assets or other than properties and assets specified by the applicant under serial number 3A of the original application;
(iii) you are restrained from dealing with or disposing of secured assets or such other assets and properties disclosed under serial number 3A of the original application, pending hearing and disposal of the application for attachment of properties;
(iv) you shall not transfer by way of sale, lease or otherwise, except in the ordinary course of business and in the interest in which security interest is created and/or other assets and properties specified or disclosed under serial number 3A of the original application without the prior approval of the Tribunal;
(v) you shall be liable to account for the sale proceeds realized by sale of secured assets or other assets and properties specified or disclosed under serial number 3A of the original application in the account maintained with the bank or financial institutions holding security interest over such assets.
You are also directed to file the written statement with a copy thereof furnished to the applicant and to appear before Registrar on 14.05.2024 at 10:30 A.M. failing which the application shall be heard and decided by your absence.
Given under my hand and the seal of this Tribunal on this date: 07.03.2024.

Registrar
Debt Recovery Tribunal, Guwahati

SECURITY PRINTING AND MINTING CORPORATION OF INDIA
(WHOLLY OWNED BY GOVT. OF INDIA)
1001 Floor, West Vypre, Sector-10, Jalandhar, Punjab, India - 151001
Phone: 911438260, 9112772265 Fax: 9112772122
E-mail: Recruitment@spmic.gov.in Website: www.spmic.gov.in

Security Printing & Minting Corporation of India (SPMIC), a Schedule 'A' Mini-ratio Category-I Central Public Enterprise (wholly owned by Government of India), invites applications for filling up the following posts:

S. No.	Advertisement No.	Name of the Post	Level	Scale of Pay (IDA)	Total Number of Post	Maximum Age
1	Advt. No. 01/2024	Chief General Manager on deputation basis	E-8	Pay level 14 of the pay matrix as per the 7th CPC OR Rs. 1,20,000-2,80,000/- (IDA) for PSU Executives	3-UR	55 years (As on 12.06.2024)
2	Advt. No. 02/2024	Chief General Manager (R&D) on Direct Recruitment basis	E-8	Rs. 1,20,000-2,80,000/-	1-UR	50 years (As on 12.06.2024)

For further details please see Employment News Edition of 13th April, 2024 to 19th April, 2024 and visit "Career" link on our website www.spmic.gov.in

J. General Manager (HR)

DEAR WEEKLY LOTTERY
₹1 CRORE WON BY PURULIA RESIDENT

In the draw held on 07.02.2024, His winning ticket number is 43 K 14348. He has submitted his prize-winning ticket along with the prize claim form to the Nodal Officer, Nagaland State Lotteries located at Kolkata. "My life has been enriched by Dear Lottery which is a boon to most of the people. It was a new experience for my whole family because, making of a Crore rupee by anyone is next to impossible which has come to me just like that. I would like to praise and thank Dear Lottery and has won Rs. 1 Crore as first Nagaland State Lotteries," said the winner.

Mr. YUDDHISTHIR PAL from PURULIA, WEST BENGAL, said he won Rs. 1 Crore as first Nagaland State Lotteries, prize in Dear Weekly Lottery

Biz establishments in Dimapur on indefinite shutdown over 'extortion'

Kohima: Shops and other business establishments in Nagaland's commercial capital Dimapur started an indefinite shut down on Friday, protesting against 'extortion' by underground groups.

The shutdown call was given by a day-long shutdown. The DCCI said the decision was taken as there was "no end in sight to the unabated multiple tax, intimidation and summons" by the groups.

Using the state govt to take immediate steps, the DCCI said the law enforcement agencies can no longer afford to ignore what the business community was going through. It urged civil society organisations and the people to bear with the inconveniences and to lend support to the cause.

DCCI President Akasha K Zhi-moni said the situation was peaceful. Asked if there was any response from the state govt, Zhi-moni said they are still waiting for it.

In the state capital, the Kohima Chamber of Commerce and Industries (COCI) is in similar situation of all commercial establishments, barring pharmacies and hotels. Even street vendors stayed away. The situation was similar in most of the other districts. ₹

A road surge of Rs 2 million will be applicable to this edition for locations other than Guwahati, Shillong and Manipal. The surcharge is in addition to the regular cover price printed on the masthead.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR P.L INDUSTRIES PRIVATE LIMITED
(Operating in manufacturing of food processing unit) at Nathiakhali, Thu, Nalbari, Assam - 781324
(Under sub-section (1) of regulation 26A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the corporate debtor: P.L Industries Private Limited along with PAN & CIN / LP No. PAN: AAJCP888G
CIN: U15514ML2013PTC008551
- Address of the registered office: ZS&A, Cantonment, Gosala Market, East Khasi Hills, Shillong, Meghalaya, India - 786001
- URL of website: The company does not have any website. Any details/information concerning the company can be obtained by emailing on the official E-mail ID: CIP@plindustries.com
- Details of place where majority of fixed assets are located: Within the compound of North East Mega Food Park, Nathiakhali, Thu, Nalbari, Assam - 781325.
- Installed capacity of main product services: The CD was incorporated to carry on the business of manufacturing, marketing, distribution, sale and purchase of canned food, packed food, squashes, aerated water, milk, milk products, soft drinks, fruit drinks, milk and milk products and beverages of every description and ready to eat food which may include Indian Food, Continental Food, Chinese food and food of different varieties.
- Quantity and value of main product services sold in last financial year: Nil.
- Number of employees/ workmen: Zero (Y) as on (Insolvency Commencement) Date.
- Further details including but not limited to available financial statements (with schedules) of two years, lists of creditors are available at URL: Can be obtained by emailing on the official E-mail ID of the CIRP at crip@plindustries.com or on the e-mail ID of the RP at khatainsolvency@gmail.com
- Eligibility for resolution applicants under section 25(1)(b) of the Code is available at URL: Can be obtained by emailing on the official E-mail ID of the CIRP at crip@plindustries.com or on the e-mail ID of the RP at khatainsolvency@gmail.com
- Last date for receipt of expression of interest: May 13, 2024 (Monday)
- Date of issue of provisional list of prospective resolution applicants: May 23, 2024 (Thursday)
- Last date for submission of objections to provisional list of prospective resolution applicants: May 28, 2024 (Tuesday)
- Date of issue of final list of prospective resolution applicants: June 07, 2024 (Friday)
- Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants: June 12, 2024 (Wednesday)
- Last date for submission of resolution plans: July 12, 2024 (Friday)
- Process email id to submit Expression of Interest: crip@plindustries@gmail.com

Date: 27/04/2024
Place: Guwahati

Sd/-
Sanjeev Bhanu
Resolution Professional
For P.L Industries Private Limited
IP Registration No. EBB/PA-01/2023/2020-14/191007
AFA valid till 14/12/2024

2nd floor, Sarma Plaza, Opp. CBI Bank, G.S. Road, Guwahati, Assam - 781005

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personal

CHANGE OF NAME

NAME CHANGE
I, Mammetta Bai, W/O. Service No.15716936L, Rank- LOC / NK, Lt Singh of Unit 71 IDSR Regt, C/O 98 APO have changed my name from Mammetta Chaitan to Mammetta Bai vide affidavit dated 25/04/2024 before Notary Tezpur, Sonitpur, Assam.

NAME CHANGE
I, Kamalya Jivubon Jitubhai, wife of Ranik-LOC/HAV, Kamalya Jitubhai, of Unit 71 IDSR Regt, C/O 98 APO have changed my name from Kamalya Jivubon to Kamalya Jivubon Jitubhai vide affidavit dated 25/04/2024 before Notary Tezpur, Sonitpur, Assam.

NAME CHANGE
I, Dipal/SAIKIA, Legally spouse of No.1460027A Rank EX NK Name: Anil Sankia, presently residing at Vill-Kalpa, P.O. Kewari Mari Dist- Jorhat (Assam) I have changed my name from DIPALI SAIKIA to SAIKIA to DIPALI BHAIJANI SANKIA and DOB from 2nd Nov 1979 to 1st Jan 1978 vide affidavit dated 19/03/2024 before Notary Public Jorhat (Assam)

NAME CHANGE
I, AMINA BEGAM spouse of No-15794628K, Rank-Gnr (AAD) Name-Atar Rahman Chowdhury R/O- Vill: Gulhatia, P.O. Gulhatia Tah- Kandhi District- Murshidabad, W. B. - 742401, That I have changed my name from "AMINA BEGAM" to "AMINA KHATOON" vide affidavit before the Judicial Magistrate Aljore, Kolkata on 21/03/2024

NAME CHANGE
I, DEEPSIKHA Legally daughter of JC 283991Y EX sub/Hvy Svt Maj Amrit Gogoi, presently residing at Vill-Boloma Dist- Jorhat (Assam) have changed my name from DEEPSIKHA to DEEPSIKHA GOGOI vide affidavit dated 24/4/2024 before Notary Public Jorhat (Assam)

PROPERTY FOCUS

WAREHOUSE SPACE AVAILABLE ON LEASE

LOCATIONS

SRIPERUMBUDUR, CHENNAI	8,400
ANANTAPUR, AP	1,400
MAHALUNGE, PUNE	3,300
KHARKHODA, SONIPAT	2,500
JAMALPUR, GURGAON	2,700

BUILD TO SUIT OPTION IS AVAILABLE AT

BECHARAJ, HARYANA (NEAR MARIY)	BANCHARI, HATAD, HARYANA
SOHNA, HARYANA (NEAR DELHI - MUMBAI EXPRESSWAY)	RAJODA, AHMEDABAD
	VITHLAPUR, GUJARAT

9953622722 | 926856876



লোকসভা নিৰ্বাচনৰ দ্বিতীয় পৰ্যায়ত ভোটদানৰ বাবে শাৰী লগতে ভোটদান কৰাৰ পিছত ছিগ্ৰাইভিক্স আত্ম নিশ্চিন্ত ভোটদান, মৰিগাঁও তুৰুকাৰে

চত্ৰিশগড়ত নিৰ্বাচনী দায়িত্বত কৰ্মৰত মুছলপুৰৰ চিআৰপিএফ জোৱানৰ মৃত্যু

সামৰিক মৰ্যাদাৰে সম্পন্ন জোৱান চন্দন ডেকাৰ অন্ত্যেষ্টিক্ৰিয়া

দৈনিক বাৰ্তাৰ সেৱা, মুছলপুৰ, ২৬ এপ্ৰিল ২০২৪। পূৰ্বা ভাৰতীয় সেনাৰ মুছলপুৰ জিলা প্ৰশাসনৰ এজন চিআৰপিএফ কৰ্মৰত চিআৰপিএফ জোৱান লোকসভা নিৰ্বাচনী কৰ্মৰত কৰ্মৰত অৱস্থাত মৃত্যু হোৱা খবৰই সমগ্ৰ অঞ্চলভূমি শোকেৰ লৈ পৰিছে। জাৰিৰ পৰিচয়ৰ বাবে জিলাৰ মুছলপুৰ যুৱক তথা তৃতীয় শতাৰ্ধত কৰ্মৰত চিআৰপিএফৰ ১৮০ নং বেটেলিয়নৰ জোৱান চন্দন ডেকাই শেষে চলি থকা লোকসভা নিৰ্বাচনী দায়িত্বত চৰ্মাৰূপত কৰ্মৰত অৱস্থাত মৃত্যু হোৱাৰ খবৰই সমগ্ৰ অঞ্চলভূমি শোকেৰ লৈ পৰিছে।

শিৱসাগৰত ৰেল ষ্টেচনত আচিনাক্ত যুৱকৰ মৃতদেহ উদ্ধাৰ

দৈনিক বাৰ্তাৰ সেৱা, শিৱসাগৰ, ২৬ এপ্ৰিল ২০২৪। শিৱসাগৰ ৰেল ষ্টেচনত আচিনাক্ত ভাৱে পোৱা মৃতদেহ উদ্ধাৰ কৰা হৈছে। শিৱসাগৰ সৰু মাৰ্গৰ বাবে প্ৰতিদিনে চৰমা মালত্ৰাৰ দ্বাৰা ৰেল ষ্টেচনটোত নিৰ্ধাৰিত কৰ্মৰত অৱস্থাত মৃত্যু হোৱাৰ খবৰই সমগ্ৰ অঞ্চলভূমি শোকেৰ লৈ পৰিছে।

দুলীয়াজান আঞ্চলিক ছাত্ৰ সন্ত্ৰাৰ উদ্যোগত কেন্দ্ৰীয় ৰাজনী উৎসৱৰ লাইখুটা স্থাপন

দৈনিক বাৰ্তাৰ সেৱা, দুলীয়াজান, ২৬ এপ্ৰিল ২০২৪। ২০২৪ বৰ্ষৰ ২, ৩ আৰু ৪ মে' তাৰিখত দুলীয়াজান আঞ্চলিক ছাত্ৰ সন্ত্ৰাৰ উদ্যোগত কেন্দ্ৰীয় ৰাজনী উৎসৱৰ লাইখুটা স্থাপন কৰা হৈছে।

হোলোজোৰত প্ৰাৰ্থী ফলীভূষণ চৌধুৰীৰ নিৰ্বাচনী সভা

দৈনিক বাৰ্তাৰ সেৱা, মৰিগাঁও, ২৬ এপ্ৰিল ২০২৪। মৰিগাঁও প্ৰাৰ্থী ফলীভূষণ চৌধুৰীৰ নিৰ্বাচনী সভা অনুষ্ঠিত হৈছে।

পাকবেতাৰীত বৰপেটা লোকসভা সমষ্টিৰ মিত্ৰজোঁটৰ প্ৰাৰ্থী ফলীভূষণ চৌধুৰীৰ নিৰ্বাচনী সভা

দৈনিক বাৰ্তাৰ সেৱা, মৰিগাঁও, ২৬ এপ্ৰিল ২০২৪। পাকবেতাৰীত বৰপেটা লোকসভা সমষ্টিৰ মিত্ৰজোঁটৰ প্ৰাৰ্থী ফলীভূষণ চৌধুৰীৰ নিৰ্বাচনী সভা অনুষ্ঠিত হৈছে।

ৰঙিয়াত হুইল চেয়াৰ অবিহনে নৰিয়া গাৰে লাখুটি খৰি ভোটদান প্ৰাক্তন শিক্ষামন্ত্ৰী থানেশ্বৰ বড়োৰ

দৈনিক বাৰ্তাৰ সেৱা, ৰঙিয়া, ২৬ এপ্ৰিল ২০২৪। ৰঙিয়াত হুইল চেয়াৰ অবিহনে নৰিয়া গাৰে লাখুটি খৰি ভোটদান প্ৰাক্তন শিক্ষামন্ত্ৰী থানেশ্বৰ বড়োৰ।

এবছৰ পূৰ্বে বৈবাহিক জীৱন আৰম্ভ কৰা দালাঙৰ অমায়িক যুৱক ৰাতুল ঠাকুৰীয়াৰ মৃত্যু

দৈনিক বাৰ্তাৰ সেৱা, দালাঙ, ২৬ এপ্ৰিল ২০২৪। দালাঙত অমায়িক যুৱক ৰাতুল ঠাকুৰীয়াৰ মৃত্যু হৈছে।

লাহৰীঘাট বিভিন্ন ভোট কেন্দ্ৰত ইভিএম বিজুতিৰ মাজতে শান্তিপূৰ্ণভাৱে সম্পন্ন লোকসভা নিৰ্বাচন

দৈনিক বাৰ্তাৰ সেৱা, লাহৰীঘাট, ২৬ এপ্ৰিল ২০২৪। লাহৰীঘাটত বিভিন্ন ভোট কেন্দ্ৰত ইভিএম বিজুতিৰ মাজতে শান্তিপূৰ্ণভাৱে লোকসভা নিৰ্বাচন সম্পন্ন হৈছে।

৮৪ বছৰ বয়সত সোণ আৰু ৰূপৰ পদকেৰে অসমলৈ গৌৰৱ কঢ়িয়াই আনিছে বীৰেন্দ্ৰ নাথ দৰুই

দৈনিক বাৰ্তাৰ সেৱা, বীৰেন্দ্ৰ নাথ দৰুই, ২৬ এপ্ৰিল ২০২৪। বীৰেন্দ্ৰ নাথ দৰুই ৮৪ বছৰ বয়সত সোণ আৰু ৰূপৰ পদকেৰে অসমলৈ গৌৰৱ কঢ়িয়াই আনিছে।

নগাঁৱৰ চিকিৎসালয়ৰ গৰ্ভত মৃতদেহ

দৈনিক বাৰ্তাৰ সেৱা, নগাঁৱ, ২৬ এপ্ৰিল ২০২৪। নগাঁৱৰ চিকিৎসালয়ৰ গৰ্ভত মৃতদেহ পোৱা হৈছে।

কলিয়াবৰত ড্ৰেক্টৰৰ চেপাট শিশুৰ মৃত্যু

দৈনিক বাৰ্তাৰ সেৱা, কলিয়াবৰ, ২৬ এপ্ৰিল ২০২৪। কলিয়াবৰত ড্ৰেক্টৰৰ চেপাট শিশুৰ মৃত্যু হৈছে।

ৰঙিয়াত শান্তিপূৰ্ণভাৱে সক্ষিয়া ৰেজালৈ চলিল ভোটদান পৰ্ব

দৈনিক বাৰ্তাৰ সেৱা, ৰঙিয়া, ২৬ এপ্ৰিল ২০২৪। ৰঙিয়াত শান্তিপূৰ্ণভাৱে সক্ষিয়া ৰেজালৈ চলিল ভোটদান পৰ্ব।

<p>কেন্দ্ৰীয় ৰাষ্ট্ৰীয় Canara Bank</p> <p>২০২৪-২০২৫</p>	<p>বিক্ৰী জ্বালনী</p> <p>২০২৪-২০২৫</p>	<p>গুৱাহাটী স্টেইন শাখা</p> <p>২০২৪-২০২৫</p>
<p>১. কলিয়াবৰত ড্ৰেক্টৰৰ চেপাট শিশুৰ মৃত্যু</p>	<p>২. নগাঁৱৰ চিকিৎসালয়ৰ গৰ্ভত মৃতদেহ</p>	<p>৩. ৰঙিয়াত শান্তিপূৰ্ণভাৱে সক্ষিয়া ৰেজালৈ চলিল ভোটদান পৰ্ব</p>



বিহালী কেটলা চাহ বাগিচাৰ আদৰ্শ বিদ্যালয়ত অভিভাৱক সভা আৰু অভিযান অনুষ্ঠান

দৈনিক বাৰ্তাৰ সেৱা, বিহালী, ২৬ এপ্ৰিল ২০২৪। বিহালী চাহ বাগিচাৰ আদৰ্শ বিদ্যালয়ত অভিভাৱক সভা আৰু অভিযান অনুষ্ঠান অনুষ্ঠিত হৈছে।

বিহালী চাহ বাগিচাৰ আদৰ্শ বিদ্যালয়ত অভিভাৱক সভা আৰু অভিযান অনুষ্ঠান অনুষ্ঠিত হৈছে।

ফৰ্ম জি পি এল ইণ্টাৰেক্টিভ প্ৰাইভেট লিমিটেডৰ কাৰনে

গোৱালপাৰীত ফৰ্ম জি পি এল ইণ্টাৰেক্টিভ প্ৰাইভেট লিমিটেডৰ কাৰনে।

NEHU to start 4-year ITEP from current academic session

SHILLONG, APR 26: Vice Chancellor (VC) of NEHU PS Shukla today announced that the university decided to start a four-year Integrated Teacher Education Programme (ITEP) from the current academic session.

Speaking to media persons, Prof Shukla said that the duration and structure of ITEP is a four-year full time course which consists of eight semesters.

Shukla said that it is a dual-major bachelor's degree programme, with one major in Education and the other in a disciplinary/interdisciplinary branch of knowledge.

It is offered in NEHU for specialisation at the secondary stage only.

The secondary stage includes grades 9, 10, 11 and 12. It comprises 4 years of multidisciplinary study, building on the subject oriented pedagogical and curricular style of the middle stage, with greater depth,

greater critical thinking, greater attention to life aspirants, and greater flexibility and student choice of subjects.

In classes 9 and 10 students will engage with 8 curricular areas to ensure breadth of the study, building on learning achieved in the middle stage. The curriculum includes study of 3 languages, arts education, physical education, vocational education, social sciences and humanities, interdisciplinary areas, mathematics and computational thinking and sciences.

In classes 11 and 12 more subject choices are available and choice based courses are offered here. The different curricular areas in grades 11&12 are: languages, art education, physical education, vocational education, social sciences and humanities, interdisciplinary areas, mathematics and computational thinking and sciences.

Students will have the option to study subjects at two levels. Example-a student may opt for a mathematics course or an advanced mathematics course. Students will have the option to choose courses based on their interests and their plans either in the world of work or pursuing higher education.

"The ITEP course shall be conducted in a semester system in 15-16 weeks of teaching, learning activities, excluding end semester examinations. A semester will consist of a minimum 96 working days excluding end semester examinations. Each working week will have a minimum of 40 hours of instructional contact time. Each academic year shall consist of 2(two) semesters," the VC said. The ITEP will consist of 2 units of B.A/B.Ed and B.Sc./B.Ed

B.A/B.Ed= 1 unit=50 students
B.Sc/B.Ed=1 unit=50 students

GNB

7 suspects in Ampati gang rape case arrested

SHILLONG, APR 26: In response to the heinous gang rape case reported at Ampati Women Police Station, Ampati Police have launched a thorough investigation resulting in significant progress. As of today, seven individuals have been apprehended in connection with the crime.

Initially, four suspects were detained, and following comprehensive interrogations and technical analysis, an additional three suspects were apprehended on April 26, 2024. All arrested individuals hail from Teoppara, South Salmara, Mankachar district, Assam, situated near the site of the incident.

The arrested individuals are currently under police custody for a period of five days, as investigations continue to unfold. While certain suspects remain at large, Ampati Police, in collaboration with Assam Police, are diligently working to locate and apprehend the remaining perpetrators.

The Superintendent of Police, South West Garo Hills, Vikas Kumar has assured the public of their unwavering commitment to bring all those responsible for this reprehensible act to justice.

GNB

City college hosts seminar on business and sustainability

GUARDIAN NEWS BUREAU
SHILLONG, APR 26: St. Edmund's College today hosted a thought-provoking international seminar on business and sustainability.

The seminar, sponsored by NEEPCO, Shillong and Roy Enterprise, Guwahati,

seminar as an opportunity for cross-pollination of ideas.

In his speech, B. Maharana, Director of Finance at NEEPCO, shared his company's efforts in integrating sustainability into business operations. He elaborated on NEEPCO's renewable energy projects,



brought together esteemed academicians, industry experts, and students to delve into the intricate relationship between business practices and environmental sustainability.

The event commenced with an invocation by S. Nongbri, followed by the national anthem.

The warm welcome address was delivered by the Head of the Department of Commerce, Goutam Deb.

The chief guest of the programme Prof Indrajit Dubey, Vice-Chancellor of National Law University, graced the occasion with his insightful keynote address.

The seminar was kickstarted by the Principal of St. Edmund's College Br. S. Coelho who highlighted the institution's role in equipping future business leaders with the knowledge to navigate complex sustainability challenges. He emphasised the

emission control measures, and commitment to environmental conservation through afforestation and catchment area management.

Dr. PP Sharma, resource person from Gujarat, in his speech brought a unique perspective on measuring economic progress through the lens of Gross National Happiness (GNH). He advocated for a holistic approach considering mental well-being, environmental impact, and quality of life alongside economic indicators.

Prof. Indrajit Dubey said that conventional business practices focused solely on profit maximization and highlighted the complexities in reconciling business and sustainability.

Prof. Dubey emphasized the need for a corporate purpose aligned with societal, climate, and sustainability goals.

The seminar featured presentations from over 50 papers, covering a wide array of topics ranging from sustainable business models, green entrepreneurship, corporate social responsibility, and the role of government in fostering sustainability.

Rajeev Chakravarty delivered the vote of thanks.

Deplorable state of JNV in SWGH irks ABVP

GUARDIAN NEWS BUREAU
TURA, Apr 25: The Akhil Bharatiya Vidyarthi Parishad (ABVP) karyakartas of Pa Togan Vibhag, Garo Hills has alleged deplorable conditions at the Jawahar Navodaya Vidyalaya (JNV), Mahendraganj in South West Garo Hills, following an inspection of the school conducted by it recently.

"We recently conducted an inspection of the hostel facilities at Jawahar Navodaya Vidyalaya (JNV), Mahendraganj in South West Garo Hills. Shockingly, our visit revealed a distressing state of affairs, with the infrastructure in a deplorable condition - old, broken, and poorly maintained. The environment was unclean and unhygienic, especially the mess facilities responsible for providing food to the hostellers," the organization said, while demanding better conditions are maintained.

The organisation also met the school Principal, Abdul Gani, about the unacceptable conditions, where there was a distinct lack of satisfactory response. Despite assurances of ongoing repairs, the situation observed during the inspection was far from satisfactory, it added.



Meanwhile, the organisation has issued a one-month ultimatum to the authorities of JNV, Mahendraganj School demanding that not only all broken infrastructure be repaired but also the implementation of stringent measures to ensure proper maintenance.

Pointing out that such an action is imperative for the welfare of the students and faculty members, the organization urged that necessary steps be taken by the authorities within the given time frame or it would have no alternative but to take stronger measures to rectify the situation.

Rehab of mine affected areas: CMPDIL prepares DPR for 4 pilot projects in Meghalaya

GUARDIAN NEWS BUREAU
SHILLONG APR 26: Pilot projects related to rehabilitation of mine affected areas in Meghalaya are likely to start this year with the Central Mine Planning and Design Institute Limited (CMPDIL) preparing a detailed project report (DPR) for these projects.

The CMPDIL is a subsidiary of the Coal India Limited which is under the Ministry of Coal.

Sources informed that four sites have been identified for the implementation of the pilot projects for which DPR is under preparation by the CMPDIL.

"The CMPDIL people are in the field doing preparatory works as part of the preparation of the DPR," sources said, adding that, once the DPR is ready, the project cost will be known.

The pilot projects in the four sites will comprise two coal affected areas and two non-coal mining affected areas. Two of the sites are in Garo Hills and two other sites are in Khasi Jaintia Hills.

The pilot projects are proposed to be funded by the Meghalaya Environment Protection and Restoration Fund (MEPRF). The MEPRF has been created with a realisation of cess Rs 425 per metric ton of coal sold through auction in addition to royalty, etc.

The two sites for rehabilitation of mine affected in Khasi Jaintia Hills include Sutnga in East Jaintia Hills which comprises coal three abandoned pits, and for non-coal mine affected areas is Umtyngnar area on the way to Sohra.

The two sites in Garo Hills, one is the coal mining affected areas at Agrengitum which comprises four abandoned coal pits in South Garo Hills and for non coal mining affected areas is Wakugre under Selsella Block, West Garo Hills district.

NorthEast United FC to scout talents in Meghalaya Two age-group trials from April 28

GUARDIAN NEWS BUREAU
SHILLONG, APR 26: After a hiatus, NorthEast United FC is reviving its tradition of conducting trials and scouting talents across the northeastern region of India. This resurgence brings a ray of hope for aspiring footballers, especially in Meghalaya, where the club is set to host trials in Shillong.

Known as a fertile ground for footballing talent, the Northeast region has produced numerous gems over the years. From the streets to the stadiums, football runs deep in the veins of the people here. With NorthEast United FC's initiative, young players now have a platform to showcase their skills and potentially make a mark on the national

and international stage.

The upcoming trials in Meghalaya present a golden opportunity for budding footballers to shine. Whether they dream of donning the iconic red jersey of NorthEast United FC or aspire to represent their state and country, these trials offer a stepping stone towards fulfilling their ambitions.

Scheduled for the 28th and 29th of April, with the final round on the 30th, these trials will cater to two age groups:

Under 17: Players born between 1st January 2008 and 31st December 2009.

Reserve Team: Players born between 1st January 2004 and 31st December 2007.

This structured approach ensures that talents across different age groups have the opportunity to showcase their abilities and potentially earn a spot in NorthEast United FC's setup.

To the young football enthusiasts of Meghalaya, this is your moment to shine. Lace up your boots and seize this opportunity to leave a lasting impression.

The trials not only serve as a platform for individual players but also contribute to the broader goal of nurturing homegrown talent in the region. By tapping into the grassroots level, NorthEast United FC aims to build a strong foundation for the future of Indian football.

So, to all the young footballers in Meghalaya, the stage is set, the opportunity awaits. Show up, give it your all, and let your passion for the game propel you towards your dreams. NorthEast United FC is ready to witness the next generation of footballing stars rise from the heart of Meghalaya.



HYC demands eviction of illegal settlers

SHILLONG, APR 26: The Hynniewtrep Youth Council (HYC) on Friday demanded the immediate eviction of illegal settlers residing within the jurisdiction of the Shillong Cantonment Board.

This came a day after the organization had conducted a spot inquiry on the existence of illegal settlement of people within the jurisdiction of the Board located opposite the Fire and Emergency Station, lewduh (Bara Bazar), Shillong after receiving several complaints from the general public.

A memorandum in this regard was submitted by delegation of the HYC to the SCB chief executive officer (CEO) during a meeting held today.

"We met the CEO with a demand that prompt action be taken to evict these illegal settlers

and demolish the settlement by the board," HYC president Roykupar Synrem told reporters after the meeting.

He however informed, "During the meeting, the CEO informed us that the particular plot of land although it falls under the SCB but the authority which looks after this land is the defence establishment officer, whose main office is located in Guwahati. The CEO has also informed us that there is a litigation going on with this particular plot of land but then he doesn't know the exact status of the case."

"Accordingly, we have requested the CEO to reply to our letter on what steps need to be taken henceforth so that we will know whom to approach and he has assured us that he will reply to our letter. Based on his reply, HYC will take necessary steps to ensure that these ille-

gal settlers are evicted at the earliest possible," Synrem added.

During the inspection on Thursday, the HYC found that about 80-100 households were staying in the said plot of land by constructing huts made of plastics and other scrap materials. Further on enquiry, the HYC also came to learn that these people were illegally staying there without any permission from the Cantonment Board or any other authority. The HYC said that the condition of the place is deplorable and unfit for human habitation and is an eyesore for the city of Shillong and the State as a whole.

"We were also informed that this place is a hub of illegal activities like supply and trafficking of illicit drugs in the city and also a safe haven for illegal immigrants from other countries," Synrem said.

Heroin worth Rs.8.4 crore seized

AIZAWL, APR 26: A 49-year-old Myanmar national has been arrested and heroin worth Rs.8.4 crore seized from his possession in Mizoram's capital Aizawl, Assam Rifles said in a statement here on Friday.

A joint team of Assam Rifles and Mizoram Police conducted a raid in Tuikual North area in Aizawl on Thursday and seized 1.2 kg of heroin from Vanbiakhning, a resident of Tamu town in Myanmar, it said.

10-man Rangdajied keep perfect win record intact

GUARDIAN NEWS BUREAU
SHILLONG, APR 26: Rangdajied United FC kept their 100 percent win record going today in the Shillong Premier League 2023 but only after an intense battle with

Kerichard L. Marshillong, standing in for regular Rangdajied goalkeeper Banshanskhem Kharsyntiew, also deserves mention as he saved a penalty from Mawlai captain Brolington Warlarph. Guarantees in their places in the

of the trailing defenders. At 2-0 up RUFUC appeared to have the match in the bag but it was at this point that they let their tempers get the better of them. Unhappy with a free-kick to Mawlai, Arlangky was sent off and that put the pressure right back on Rangdajied.

Seven yellow cards followed after that - four for Rangdajied and three for Mawlai - as temperatures reached boiling point. Mawlai earned a penalty in the 86th minute following a handball in the box but Kerichard came to the rescue by diving right to put out Brolington's rather weak shot. The Mawlai skipper has not been in the best form when it comes to dead ball situations and he had his head in his hands after missing this one. Brolington made amends somewhat af-

SHILLONG PREMIER LEAGUE 2023

defending champions Mawlai SC. Rangdajied, reduced to 10 men for the last 20 minutes, won 2-1.

With a full 18 points from six games, and now 5 points ahead of Mawlai, Rangdajied have locked in first place in the round robin stage of SPL 2023. Mawlai were also assured of a semifinal spot but their ultimate position in the Top 4 is yet to be decided. The Shillong Sports Association released the semifinal fixtures yesterday, with Rangdajied as the top team set to meet the eventual fourth-placed side on 7 May. The second- and third-placed teams will then meet on 8 May.

Today, RUFUC were two goals up thanks to Aenam Jyrwa (37) and Basuk Bina (63) before Arlangky Nongsiej was sent off with a direct red card for having words with the referee. Mawlai threw everything they could but were only able to find one goal, through Arkibor Makhroh (90'+2).

knockouts, Rangdajied and Mawlai started off rather sedately in the bright afternoon sunshine.

The reigning champions had a couple of early goes on goal denied by Kerichard and Rangdajied also had two opportunities go begging. They found the breakthrough eventually through Aenam after RUFUC captain Apborlang Kurbah went deep on the right before cutting the ball back to Aenam in the centre. The latter then fired in a low right-footer that Siwel Rymbai could not keep out. The Mawlai gloveman may have been a little unsighted as there were numerous bodies blocking his vision but the placement from Aenam was excellent.

Rangdajied doubled the lead after an hour when Basuk, who had missed a chance a minute earlier, sprinted up for a long ball, swerved round Siwel inside the box and angled the ball beyond the reach



Rangdajied United's Basuk Bina watches as his shot makes it's way into the goal

mained in play and Arkibor was able to help it over the line despite a tricky bounce.

Rangdajied then negotiated the last few minutes to emerge as winners and are just one win away from a perfect round robin stage. Tomorrow, Sawmer SC will face Shillong Lajong FC at 3:15pm.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR P L INDUSTRIES PRIVATE LIMITED (Operating in manufacturing of food processing unit) at Nathukchi, Tihu, Nalbari, Assam - 781335. (Under sub-regulation [1] of regulation 35A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN LLP No	P L Industries Private Limited. CIN U15541ML2013PTC008551 PAN: AAJCP989G
2. Address of the registered office	29A, Cantonment, Goenka Market, East Khasi Hills, Shillong, Meghalaya, India- 793001
3. URL of website	The company does not have any website. Any details/ information concerning the company can be obtained by emailing on the official E-mail ID of the CRIP at cripindustries@gmail.com
4. Details of place where majority of fixed assets are located	Within the compound of North East Mega Food Park, Nathukchi, Tihu, Nalbari, Assam- 781335.
5. Installed capacity of main products/ services	The CO was incorporated to carry on the business of manufacturers, merchants, dealers and distributors of canned food, packed food, squashes, aerated water, mineral water, syrups, soft drinks, fruit drinks, milk and milk products and beverages of every description and ready to eat food which may include Indian Food, Continental Food, Chinese food and food of different varieties.
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	Zero (0) as on Insolvency Commencement Date.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing on the official E-mail ID of the CRIP at cripindustries@gmail.com or on the e-mail ID of the RP at khatarsandeep@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing on the official E-mail ID of the CRIP at cripindustries@gmail.com or on the e-mail ID of the RP at khatarsandeep@gmail.com
10. Last date for receipt of expression of interest	May 13, 2024 (Monday)
11. Date of issue of provisional list of prospective resolution applicants	May 23, 2024 (Thursday)
12. Last date for submission of objections to provisional list	May 28, 2024 (Tuesday)
13. Date of issue of final list of prospective resolution applicants	June 07, 2024 (Friday)
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 12, 2024 (Wednesday)
15. Last date for submission of resolution plans	July 12, 2024 (Friday)
16. Process email id to submit Expression of Interest	cripindustries@gmail.com

Date: 27.04.2024
Place: Guwahati: Sd/- Sandeep Khaitan
Resolution Professional
For P L Industries Private Limited
IF Registration No. BS/P/PA/001/P/PO/03/2017-18/10967
AFA valid till 14/12/2024
2nd floor, Sarmal Plaza, Opp. IDBI Bank, G.S. Road, Guwahati, Assam - 781005.